

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 63827/2025

[Arising out of impugned final judgment and order dated 06-03-2025 in CRA No.3376/2010, 3122/2010, 3168/2010 and 3507/2010 passed by the High Court of Judicature at Allahabad]

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

RAM SUJAN ETC.

Respondent(s)

(IA No. 326820/2025 - CONDONATION OF DELAY IN FILING
IA No. 326821/2025 - EXEMPTION FROM FILING O.T.)

Date : 24-03-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) :

Mr. Akshay Amritanshu, AOR
Mr. Sarthak Srivastava, Adv.
Mr. Mayur Goyal, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

The application for exemption from filing official
translation is allowed.

Delay condoned.

Issue notice, returnable on 4th May, 2026.

(ANITA MALHOTRA)
AR-CUM-PS

(POONAM VAID)
ASSISTANT REGISTRAR